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NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

COMPANY APPLICATION NO. :  
PETITION NUMBER : TCP/62/2016  
NAME OF THE PETITIONER(S) : N. Nirmala & 3 others  
NAME OF THE RESPONDENT(S) : PKPN Spinning Mills P. Ltd and 10 Others  
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	Preethi S. Dasu for Rajagopal & Rajkumar Advocates	Counsel for Petr	Preethi

**ORDER**

Counsel for petitioner present. Counsel for respondents called but was absent.  
Counsel for petitioner prayed for time to make submissions. Time is extended at  
request for hearing alongwith TCP 63/2016. Put up on 17.01.2018.

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**K Anantha Padmanabha Swamy**  
Member (Judicial)